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WP-49680-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 14th OF JANUARY, 2026

WRIT PETITION No. 49680 of 2025

BUDDHSEN RATHORE

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Ram Sharan Rathore - Advocate for petitioner.

Shri Nilesh Yadav - Additional Advocate General for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-